## **NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 22/17 in CP 09/ 16	-	For hearing	241	M.V.Prakash Gurbaxani Vs.SBF Health Care Pvt.Ltd.& 2 Ors.

Respondents

SL. NAME (IN CAPITAL) NANDESHIJT.

SIGNATURE

NO.

& PHONE NUMBER 9844809055 REPRESENTATION TO WHOM

PETITIONER.

SUNIL.K

9916551810

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner requested for adjournment. List it for hearing on 05/03/2018.

Member (T)

Member (J)